

**IN THE HIGH COURT OF BOMBAY AT GOA**

LD-VC-CW- 182-2020

**M. R. F. Limited**..... **Petitioner****v e r s u s****Vency Lobo & anr.**..... **Respondents**

Adv. Girish Sardessai for the Petitioner.

Adv. V. Menezes for the Respondents.

**CORAM: DAMA SESHADRI NAIDU, J.****DATE: 29th October, 2020.****ORDER:**

The respondents' counsel wants to place on record through an affidavit about when and where he worked pending the Industrial adjudication.

2. Post the matter on 23/11/2020.

**DAMA SESHADRI NAIDU, J.****AP/-**